

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-509**  
IB - 46/ND/2020  
NEW IA/2045/2020

**IN THE MATTER OF:**

GP GLocal Asphalt Pvt. Ltd.

**Vs.**

Soni Commercial Enterprises Pvt. Ltd.

**...Applicant**

**.....Respondent**

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 08.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None present on behalf of the applicant, list on **29.01.2021.**

-Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**